

MR. SPEAKER : It is not a question of Harijans.

SHRI INDRAJIT GUPTA : Are you not going to allow any discussion on this ?

MR. SPEAKER : Not, until and unless I am convinced.

SHRI INDRAJIT GUPTA : Sorry, we have to walk out in protest.

MR. SPEAKER : You are welcome.

*(Interruptions)***

MR. SPEAKER : I have not allowed any Member.

*(Interruptions)***

MR. SPEAKER : I have to see and get convinced and then I will allow.

SHRI INDRAJIT GUPTA : Protection of Harijans is not a State matter only, the Central Government have also a responsibility.....*(Interruptions)*

MR. SPEAKER : I know my job.

SHRI INDRAJIT GUPTA : They should make a statement.....*(Interruptions)***

MR. SPEAKER : Whatever the Hon. Member says does not form part of the record.

SHRI INDRAJIT GUPTA : Can we expect something tomorrow at least ?

MR. SPEAKER : I do not know; I will have to see. If I am convinced, I will, otherwise I will not.

*(Interruptions)***

MR. SPEAKER : Not allowed.

I have given my ruling. I have to see. If I am convinced, I will, otherwise not. Not allowed.

*(Interruptions)***

**Not allowed.

MR. SPEAKER : I have got every sympathy for everybody.

SHRI INDRAJIT GUPTA : We are walking out.

(SHRI INDRAJIT GUPTA AND SOME OTHER HON. MEMBERS THEN LEFT THE HOUSE)

12.13 hrs.

PAPERS LAID ON THE TABLE

Delhi Sales Tax Act., 1975

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) On behalf of Shri Janardhana Poojary I beg to lay on the Table a copy of the Delhi Sales Tax (Second Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. F. 4(10)/86-Fin (G) in Delhi Gazette dated the 11th April, 1986 under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library, See No. LT. 2566/86]

Annual Reports of and Review on the working of the National Federation of State Cooperative Banks Limited, Bombay, and National Federation of Fishermen's Cooperatives Limited, New Delhi

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1984-85

together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT. 2567/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperatives Limited, New Delhi for the year 1984-85 along with Audited Accounts—
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1984-85.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT. 2568/86]

12.14 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Fortieth and Forty-first Reports

SHRI RAJ MANGAL PANDE (Deoria). I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Fortieth Report on action taken by Government on the recommendations contained in their 219th Report (7th Lok Sabha) regarding District Industries Centres Programme.
- (2) Forty-first Report on sub-Paras 1.12 (b) and 1.12(c) of Para 1 of the Advance Report of the Comptroller and Auditor General of India for the year 1982-83, Union Government (Railways) regarding Compensation Claims arising from movement of Foodgrain Wagons.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Eighth Report and Minutes

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to present the Eighth Report (Hindi and English versions) of the Committee on Public Undertakings on oil and Natural Gas Commission. Organisational Structure and Project Clearance and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Tenth, Twelfth and Fifteenth Reports

SHRI K. D. SULTANPURI (Simla) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (i) Tenth Report of the Committee on the Ministry of Transport (Department of Surface Transport)—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Shipping Corporation of India Limited.